

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

(With prayer for interim relief)

Date: 04/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Pradeep Kumar Mathur, Adv.
Ms. Laxmi Arvind,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondents are permitted to be served through the standing
counsel, as prayed by the ld. Counsel for the petitioner. Dasti allowed.
Necessary steps be taken.

List again on 13.8.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj